

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 114**

**IA(I.B.C)/1993(CH)2023, IA(I.B.C)/1992(CH)2023**

**CP (IB) No.116/Chd/Hry/2017  
(Admitted)**

**IN THE MATTER OF:-**

State Bank of India

...Petitioner

Versus

Castex Technologies Ltd.

...Respondent

**Under Section: 7, 45(1) and 66(1), IBC 2016**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 13.06.2024.

Tanvi  
06.05.2024

Sd/-  
Court Officer